

(a) whether carbonated sugar packed by Sugar Mills in Yamuna Nagar has been distributed at most of the Fair Price Shops in Delhi during August, 1991;

(b) if so, the reasons therefor;

(c) whether carbonated sugar distributed through Fair Price Shops was of a very dark yellow colour;

(d) if so, whether the Government propose to get the matter investigated in the interests of Public Health; and

(e) if so, the details thereof and if not, the reasons therefore?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) and (b). The Saraswati Sugar Mills, Yamunanagar, manufactures sugar by carbonation process, which was distributed as such through Fair Price Shops in Delhi.

(c) to ((e). It has been reported that the Sugar supplied by Yamunanagar Sugar Mills was of good quality conforming to Indian Supplied by Yamunanagar Sugar Standard Grade. As such, the question of undertaking any investigation in the matter does not arise.

Request for Additional Allotment of Foodgrains to West Bengal

4832. SHRI CHITTA BASU: Will the Minister of FOOD be pleased to state:

(a) whether the Government of West Bengal has recently requested the Union Government to allot additional rice, wheat and sugar per month to meet the requirements of the State; and

(b) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) and (b). A request has been received recently from the Government of West Bengal for enhancing the monthly allocation of rice and wheat to the State for Public Distribution System. Against an allocation of 69,000 tonnes of rice for July, 1991 the allocation of rice to West Bengal has been raised to 81,000 tons for August, 1991 and 85,000 tonnes for September, 1991. No increase in the allocation of wheat has, however, been allowed as the stocks of wheat are required to be conserved for the lean season.

As regards sugar, a request for increase in the festival quota of levy sugar has been received from the Government of West Bengal. Keeping in view the limited availability of levy sugar, the State Government's request could not be acceded to.

Pay Revision of Employees of Industries

4833. SHRI HARADHAN ROY: Will the PRIME MINISTER be pleased to state:

(a) the names of the industries which have refused wage revision to their employees for the last thirteen years; and

(b) the names of the industries and the number of workmen involved in these industries?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) There are no public sector enterprises which have refused wage revision to their employees for the last thirteen years.

(b) Does not arise.